

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 86 of 2013

Dated : 12th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission Corporation Ltd.  
& Ors.

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission  
& Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s):

**ORDER**  
**(On being mentioned)**

The Learned Counsel for the Appellant after consent from the Learned Counsel for the Respondents requests for posting this matter for making reply submissions on *26.08.2013* instead of *27.08.2013*.

Accordingly, post the matter for making reply submissions on **26.08.2013 at Chennai Circuit Bench.**

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson